

**GOVERNMENT OF INDIA
LAW AND JUSTICE
LOK SABHA**

UNSTARRED QUESTION NO:607
ANSWERED ON:15.03.2012
PENDING CASES IN SUPREME COURT
Kataria Shri Lal Chand;Singh Shri Uday Pratap

Will the Minister of LAW AND JUSTICE be pleased to state:

- (a) the number of cases pending in the Supreme Court at present till date, State-wise;
- (b) whether former judges have submitted any proposal regarding reduction of holidays in the courts;
- (c) if so, the details thereof; and
- (d) the steps taken by the Government in this regard?

Answer

MINISTER OF LAW AND JUSTICE (SHRI SALMAN KHURSHID)

(a): As per the information received from the Supreme Court, State-wise number of pending cases is not maintained by the Registry of the Supreme Court. Overall, 59059 matters have been pending in the Supreme Court as on 01.03.2012. Out of them, 20470 matters are less than one year old and are not in arrears.

(b): No, Madam.

(c) & (d): Do not arise.